

1	2	3	4	5
26.	A & N Islands	178	
27.	Chandigarh	199	0.18	
28.	O&N Haveli	110	0.36	
29.	Daman & Diu		0.12	
30.	Pondicherry		0.16	
			1.005	

ABBREVIATIONS :

- (i) S.U.M.E.— SCHEME OF URBAN MICRO ENTERPRISES
(ii) S.U.W.E.— SCHEME OF URBAN WAGE EMPLOYMENT
(iii) S.H.A.S.U.— SCHEME OF HOUSING & SHELTER UPGRADATION

Conversion of DDA Flats from Cash-Down to Hire Purchase

660. SHRI O.P. KOHLI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether during 1991-92 the DDA had permitted 145 allottees for conversion from cash down to hire purchase basis although these persons had been allotted flats on cash down basis alone;

(b) if so, whether the matter has been enquired into and if so, the details thereof and the action taken against the guilty persons; and

(c) the details of other irregularities that have taken place in the DDA during the last five years together with action taken thereon to set the working of the DDA in order?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) The DDA has reported that conversion from cash down to hire purchase was permissible in 1991-92 by the competent authority on compassionate grounds. Hence no irregularity was committed.

(c) Irregularities detected, by DDA from time to time in the allotment of houses include: 'double allotments, attempts to obtain allotments by impersonation, detection of bogus chaUans. Action such as filing of criminal cases, initiation of departmental proceedings, cancellation of irregular allotments, etc. is taken as and when specific cases come to notice. The process of allotment and accounting procedure have been streamlined to minimize such cases.

Vacancies in Group C and D Posts in Government of India Presses in New Delhi

661. SHRI SARADATMTOHANTY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact, the number of Vacancies in